

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 22.02.2024**

**Misc. Application No. 1227 of 2021**  
**And**  
**Misc. Application No. 1135 of 2021**  
**And**  
**Appeal No. 645 of 2021**

Arun Panchariya ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Harish Ballani, Mr. Nishin Shrikhande, Ms. Komal Shah, Ms. Hubab Sayyed and Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

ORDER:

1. Due to non-availability of the bench, the matter is adjourned. List on April 30, 2024.

Ms. Meera Swarup  
Technical Member

22.02.2024  
PK